

APPLICATION FOR REGISTRATION AS REIT - STATUS AS ON October 24, 2016

Sr No	Name of the Applicant	Date of Filing	Current Status***
1	Embassy Office parks REIT	October 06, 2016	Being processed.

*** *"The applicants may please note that SEBI endeavours to process registrations, within 30 working days, from the date of the complete application along with relevant information.*

Time taken by external agencies like stock exchanges, other regulators, if any, where reference is required to be made to them is not included in the timeline indicated. In case the applicant provide incomplete/vague information or supporting documents, wherever required, are not enclosed, this may lead to further correspondence and further time in processing of their applications.

SEBI may in its processing of the registration application call for information on aspects relating to the application. In such cases the timelines as mentioned above shall accordingly apply from receipt of complete information so called for.

In case the application has remained unattended or there is an inordinate delay, the applicant should not hesitate in writing to Shri. Naveen Sharma, Deputy General Manager (naveens@sebi.gov.in) or Smt. Barnali Mukherjee, Chief General Manger (barnalim@sebi.gov.in).